## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. <u>123(ND)2010</u> CA. NO.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2016

NAME OF THE COMPANY: Sh. Sanjay Gambhir & Ors. V/s M/s. Renaissance Buildcon Pvt. Ltd.

**SECTION OF THE COMPANIES ACT: 397/398** 

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Mr. Sanjeev Puri Sv. Adv

Mr. Kannal Shankar, Adv

Mr. Atal Menon

Mr. P. K. Mittel Adv. Respondent Namble 8.14

Mr. ASHUTOSH GULTA Adv. 3-5

## ORDER

Ld. Senior Counsel for Respondent No.2 has argued out his prayer for deletion from the array of the parties.

- 2. Neither petitioner's counsel, nor the arguing counsels for Respondent nos. 3 to 5 are present in court.
- 3. Be listed on the date already fixed i.e, 21.10.2016 for final disposal.

(Ina Malhotra) Member Judicial